



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.554/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Jalan Brothers Pvt.Ltd. & Ors.		
			•	
Under Section		230-232		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

CS SANDIP K. KETRIWAL

Company

15/02/2018

ORDER

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)